### GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION RAJYA SABHA

## **STARRED QUESTION NO: 251**

(TO BE ANSWERED ON THE 24<sup>th</sup> March 2025)

# PRESENT DEVELOPMENT STATUS OF KALAIKUNDA AIRPORT IN WEST BENGAL

#### \*251. SHRI SAMIK BHATTACHARYA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) current status of the development of Kalaikunda airport and whether the State Government has provided the 38.2 acres of land required for the project;
- (b) number of communications or letters sent by the Central Government to the State Government of West Bengal regarding the handover of the required land, and the responses received;
- (c) whether delay in land acquisition has affected project timeline and steps being taken to expedite the process; and
- (d) measures being considered to ensure timely completion of the airport project and its alignment with regional connectivity initiatives like UDAN?

#### **ANSWER**

#### MINISTER OF CIVIL AVIATION

(Shri Kinjarapu Rammohan Naidu)

(a) to (d): A Statement is laid on the Table of the House.

\*\*\*\*

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (D) IN RESPECT OF RAJYA SABHA STARRED QUESTION NO. 251 FOR REPLY ON 24.03.2025 REGARDING "PRESENT DEVELOPMENT STATUS OF KALAIKUNDA AIRPORT IN WEST BENGAL" ASKED BY SHRI SAMIK BHATTACHARYA

(a) to (d): Kalaikunda Airport belongs to the Indian Air Force (IAF). As per the National Civil Aviation Policy, 2016, the responsibility for providing land for airport development, free of cost and free from all encumbrances, lies with the respective State Government. The Airports Authority of India (AAI) has projected a requirement of 38.25 acres of land to the State Government of West Bengal for the development of a new Civil Enclave at Kalikunda Air Force Station. AAI has consistently engaged with the State Government through regular communication and follow-ups to accelerate the land acquisition process. Once the land acquisition is complete, the airport development may be undertaken subject to availability of mandatory clearances, removal of obstacles and financial closure by the airport developer.

\*\*\*\*